

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 3955
TO BE ANSWERED ON 17TH MARCH, 2026

SUPPORT FOR PROTECTED CULTIVATION

3955. SHRI LAVU SRI KRISHNA DEVARAYALU:
SHRI G LAKSHMINARAYANA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of funds allocated, released and utilised under various Union and State Government schemes for protected cultivation, during the last five years, State/UT-wise and year-wise;
- (b) the number of farmers who have adopted protected cultivation during the last five years, along with the total area covered, State/UT-wise and year-wise;
- (c) whether specialised extension officers or technical experts are available at district or block level to provide post-installation handholding and technical support to farmers adopting protected cultivation and if so, the details thereof, State/UT-wise;
- (d) whether any standardised training curriculum, certification mechanism or structured capacity-building framework exists for protected cultivation management and if so, the details thereof; and
- (e) whether the Government has assessed the current subsidy structure and farmer contribution requirement under protected cultivation schemes are financially affordable and viable for small and marginal farmers and if so, the findings thereof?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI BHAGIRATH CHOUDHARY)

(a) & (b): Government is implementing Mission for Integrated Development of Horticulture (MIDH) scheme for holistic development of horticulture sector in the country. MIDH scheme is being implemented through States/UTs, therefore, details of the farmers who have adopted protected cultivation during the last five years is maintained at State level. However, State/UT wise details of the total area covered under protected cultivation

in the country and details of funds allocated, released and utilised under protected cultivation during the last five years is placed at Annexure I & II respectively.

(c): Under MIDH scheme, Centre of Excellences (CoEs) are established having one of the mandates to organize training programs for farmers in the States to impart technical know-how regarding cultivation under protected structures, including recommended agronomic practices, crop management techniques and other operational aspects.

Apart from the above, ICAR institutes including Krishi Vigyan Kendras (KVKs) also provide training, demonstrations and technical advisory related to protected cultivation technologies to farmers and other stakeholders. Extension officers/technical experts are also posted by the State Government at district or block level to provide training, advisories, exposure, demonstration etc. related to agricultural activities which includes post-installation handholding and technical support to farmers adopting protected cultivation.

(d): On the basis of the requirement of the farmers training schedules are developed by the CoEs and other training institutes including ICAR Centres, State Agriculture Universities, KVKs and Agriculture Universities which generally includes topics relating to different aspects like construction of poly house, agronomic practices, irrigation/fertigation, post-harvest and pest management etc. and also certificate is provided to the participant after completion of training.

(e): The cost norms and subsidy patterns under MIDH and NHB are periodically reviewed and revised, taking into account field experience, technological developments, and feedback from stakeholders to ensure continued affordability and viability for farmers, including small and marginal farmers.

Annexure I

State/UT wise details of the total area covered under protected cultivation in the country during the last five years

Area in Hectare

State	2020-21	2021-22	2022-23	2023-24	2024-25	Total
Andhra Pradesh	28	299	17	59	202	605
Assam	8	18	20	21	158	225
Bihar	2	2		2	0	6
Chhattisgarh	22	74	71	61	68	296
Goa	0	0	0	1	0	1
Gujarat	29	23	22	15	0	89
Haryana	75	91	131	28	0	325
Himachal Pradesh	4	0	0	0	2	6
Jammu and Kashmir	0	5	0	0	0	5
Jharkhand	0	0	0	0	30	30
Karnataka	231	162	90	99	259	841
Kerala	5	5	1	2	17	30
Ladakh	5	7	1	1	2	16
Madhya Pradesh	3	10	14	19	37	83
Maharashtra	16	3	35	40	220	314
Manipur	2	0	2	0	3	7
Meghalaya	2	2	0	1	2	7
Mizoram	14	0	3	1	1	19
Nagaland	3	0	0	0	4	7
Odisha	9	14	19	14	0	56
Puducherry	0	1	0	0	0	1
Punjab	38	15	39	0	0	92
Rajasthan	105	24	67	17	136	349
Sikkim	20	15	16	0	11	62
Tamil Nadu	73	10	28	44	25	180
Telangana	3	3	0	0	6	12
Tripura	0	0	0	0	6	6
Uttar Pradesh	42	28	18	33	0	121
Uttarakhand	118	177	356	91	378	1120
West Bengal	17	6	15	18	36	92
Total	874	994	965	567	1603	5003

Source: as reported by States on web portal

Note: Date includes area covered under the protected structures i.e. Poly house, shade net house, plastic tunnel, walk in tunnels and anti-hail nets.

Annexure II

Details of State-wise and year-wise funds allocated, released/utilised under protected cultivation components of MIDH during the last five years is as under:

Rs. in Lakhs

States/UTs	2020-21		2021-22		2022-23		2023-24		2024-25	
	Funds Allocated	Funds Utilized	Funds Allocated	Funds Utilized	Funds Allocated	Funds Utilized	Funds Allocated	Funds Utilized	Funds Allocated	Funds Utilized
And. & Nico. Island	10.00	1.00	0.00	0.00	10.00	0.00	10.00	0.00	0.00	0.00
Andhra Pradesh	4680.00	2277.00	4622.00	3504.00	1933.00	1195.00	2617.00	523.00	2568.00	2008.00
Arunachal Pradesh	901.00	0.00	1801.00	0.00	843.00	0.00	281.00	0.00	131.00	131.00
Assam	681.00	549.00	1500.00	1181.00	1106.00	1106.00	957.00	54.00	5796.00	861.00
Bihar	98.00	27.00	165.00	136.00	14.00	14.00	120.00	93.00	1102.00	949.00
Chhattisgarh	2209.00	1413.00	3174.00	2104.00	3799.00	3414.00	3567.00	1744.00	4155.00	3326.00
Goa	122.00	0.00	127.00	0.00	23.00	2.00	15.00	4.00	82.00	5.00
Gujarat	1391.00	1343.00	2012.00	1215.00	2423.00	1074.00	2226.00	761.00	2246.00	1176.00
Haryana	7240.00	4394.00	6980.00	3436.00	4389.00	3532.00	3952.00	2306.00	3010.00	1638.00
Himachal Pradesh	1713.00	501.00	852.00	96.00	876.00	184.00	1211.00	135.00	283.00	203.00
Jammu and Kashmir	394.00	0.00	4469.00	71.00	391.00	49.00	2850.00	47.00	653.00	237.00
Jharkhand	1651.00	203.00	1346.00	0.00	1352.00	0.00	434.00	0.00	1185.00	407.00
Karnataka	4864.00	3823.00	3286.00	1436.00	3273.00	2486.00	2033.00	1091.00	2364.00	6555.00
Kerala	457.00	299.00	289.00	187.00	457.00	75.00	556.00	58.00	780.00	411.00
Ladakh	583.00	254.00	1573.00	212.00	367.00	51.00	245.00	48.00	279.00	145.00
Madhya Pradesh	1766.00	313.00	1528.00	362.00	1294.00	432.00	1582.00	726.00	2644.00	1697.00
Maharashtra	4462.00	701.00	4627.00	281.00	2522.00	1555.00	3505.00	1969.00	9787.00	7780.00
Manipur	494.00	186.00	452.00	250.00	249.00	57.00	631.00	14.00	448.00	151.00
Meghalaya	3442.00	202.00	1058.00	140.00	225.00	0.00	1667.00	90.00	346.00	125.00
Mizoram	8212.00	676.00	1499.00	0.00	2196.00	112.00	2329.00	161.00	31.00	28.00
Nagaland	202.00	202.00	2183.00	0.00	351.00	0.00	6890.00	0.00	534.00	327.00
Odisha	1300.00	424.00	876.00	448.00	548.00	393.00	600.00	289.00	626.00	571.00
Puducherry	26.00	2.00	14.00	5.00	5.00	1.00	11.00	0.00	6.00	2.00
Punjab	1862.00	606.00	1273.00	329.00	1263.00	1179.00	617.00	0.00	867.00	902.00
Rajasthan	2417.00	2002.00	2499.00	510.00	2887.00	1755.00	2340.00	255.00	9375.00	3908.00
Sikkim	3838.00	560.00	10895.00	493.00	6560.00	275.00	6081.00	0.00	726.00	541.00
Tamil Nadu	3807.00	4731.00	2787.00	460.00	2163.00	2104.00	5002.00	1227.00	1483.00	1104.00
Telangana	704.00	121.00	561.00	61.00	481.00	291.00	553.00	0.00	1165.00	1041.00
Tripura	496.00	0.00	466.00	0.00	217.00	0.00	430.00	0.00	389.00	238.00
Uttar Pradesh	2846.00	2632.00	1734.00	1151.00	1906.00	1102.00	1716.00	573.00	1669.00	582.00
Uttarakhand	2047.00	861.00	2249.00	911.00	1790.00	1649.00	1082.00	315.00	1650.00	1036.00
West Bengal	1501.00	558.00	1670.00	300.00	1858.00	583.00	1633.00	549.00	2606.00	980.00
Total	66416.00	29861.00	68567.00	19279.00	47771.00	24670.00	57743.00	13032.00	58986.00	39065.00

Note: Funds utilized includes spill over funds of previous years

Source: as reported by States on web portal
